



2026:AHC:36418

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1115 of 2024

Virendra Kumar

.....Petitioner(s)

Versus

State Of Up Through Principal Secretary Transport
And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Bajarang Bahadur Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 11 of 2026

1. Learned counsel for the writ petitioner seeks to withdraw the present correction application.
2. Learned Standing Counsel has no objection to the same.
3. Correction application is dismissed as withdrawn.

In Re: Civil Misc. Correction Application No. 12 of 2026

4. By way of the present correction application, correction has been sought in the order dated 06.02.2026, para 9, the quoted portion in Hindi, in line no. 4 the date "07.03.1999" be delete and substituted it with "07.03.1989" and para 11, line no. 2 the date "21.07.1986 be deleted and substituted it with "21.07.2006".
5. Learned Standing Counsel has no objection to the same.
6. Correction application is allowed.
7. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

February 18, 2026

Rajesh